

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

111. I.A. 1622/2024 (60(5))

I.A. 2613/2024 (60(5))

In

C.P. (IB)-3739(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.07.2024**

NAME OF THE PARTIES: Omkara Assets Reconstruction Pvt Ltd
VS

Anoushka Hospital Consultancy
& Management Services Pvt Ltd.

Appearance

For Applicant : Aditya Mishr a/w Mr. Vinod Ambawat (I.A. 2613/24)

For R.P. : Appeared but not marked his appearance.

SECTION 07 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 2613/2024 (60(5))

Pursuant to order dated 05.06.2024, Liquidator is present in person and explains that he had prepared the quarterly report on time and it is also forwarded it to IBBI and uploaded on NCLT website but the same was not filed by way of I.A., after realising his mistake all the progress reports were filed by way of one single application.

He has further submitted that I.A. No. 24 of 2024 has also been filed.

Upon considering the statements made by the Liquidator, we are inclined to condone the delay and take the reports on record. I.A. No. **2613/2024 (60(5))** is allowed and disposed of.

I.A. 1622/2024 (60(5))

Liquidator has filed the affidavit expressing unconditional apology, for failure to act diligently and effectively in carrying out assigned responsibility. By way of another affidavit dated 04.05.2024 he has explained the reasons as follows:-

(A) Health issue.

(B) Lacks of supports of Staff.

Apology is accepted and I.A. **1622/2024 (60(5))** is allowed and disposed of.

Learned counsel for the Applicant filed application for Exclusion of 716 days for the period from 15.03.2020 to 28.02.2022 on account of Covid period. For the reasons explained in the application for extension of 650 days and the same is granted as dissolution application has been filed on 26.05.2024. I.A. is **allowed** and **disposed of**.

Sd-

CHARANJEET SINGH GULATI
Member (Technical)
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Sd-

LAKSHMI GURUNG
Member (Judicial)